

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4212
ANSWERED ON:19.08.2010
LANDING OF AIRCRAFT
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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the pilots flying Indian aircraft are not capable enough to make these aircraft land safely;
- (b) if so, the reasons therefor;
- (c) whether the Government has fixed any accountability on anyone for such an irresponsible practice;
- (d) if so, the details thereof; and
- (e) the steps being taken by the Government to check such incidents?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a):- Pilots flying Indian aircrafts are well trained and their competence is evaluated by the Directorate General of Civil Aviation (DGCA) every six months.
- (b):- Does not arise.
- (c) and (d):- A well defined mechanism of investigation of all reported incidents is laid down in the Aircraft Rules. In accordance with these provisions, all incidents are investigated and remedial action is taken to minimise their recurrence.
- (e):- DGCA has issued Operations Circular 12/2010 on 01-06-2010 for strict adherence of Standard Operating Procedures (SOPs) to emphasize on proper approach and landing. Operations Circular 15/2010 has also been issued by DGCA on 05-08-2010 regarding go-around procedures in case of an unstabilised approach.